(b) and (c) The Scheme came into existence in 2011. Details of the students who have been approved for the award of Prime Minister's Special Scholarship are available at http://www.aicte-india.org/renewal.php. However, district-wise details of the students are not maintained Centrally. Category-wise break-up of the students are as under:

Sl. No.	Year	Beneficiaries	Category		
			General	SC	ST
1.	2012-13	3775	3587	63	125
2.	2013-14	4585	4130	211	244
3.	2014-15	2949	2690	161	98
4.	2015-16	3742	3259	241	242

Vijeshwara University in Bijbehara, Anantnag

2130. MIR MOHAMMAD FAYAZ: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state whether the Ministry would consider establishing Vijeshwara University in Bijbehara Anantnag, Jammu and Kashmir having a rich historical background of Vijeshwara University in earlier times on the pattern of Nalanda University?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): No Sir. At present, there is no proposal under consideration in this Ministry.

Scholarship for students of Jammu and Kashmir

- 2131. MIR MOHAMMAD FAYAZ: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that ₹ 1200 crore has been earmarked for scholarships of the students of Jammu and Kashmir who are studying in various colleges of the country other than State of Jammu and Kashmir to promote integration; and
- (b) if so, whether Government would consider providing scholarships within the State of Jammu and Kashmir also?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) Yes, Sir.

(b) The objective of the scheme is to provide scholarships to students from Jammu and Kashmir and encourage them to pursue higher education outside the State. This would enable them to take advantage of the higher educational institutions in the rest of

the country and give them an opportunity to interact and bond with their counterparts from different States.

Exemption from NET/SLET for appointment

2132. SHRI NARENDRA KUMAR SWAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether University Grants Commission has exempted National Eligibility Test/ State Level Eligibility Test (SLET) for candidates having Ph.D who have registered themselves in Central/State Universities prior to 11th June, 2009, for appointment of Assistant Professors in colleges/universities;
- (b) whether a full body meeting of University Grants Commission (UGC) has been held recently and if so, what are the decisions taken therein; and
- (c) what are the criteria for appointment as a lecturer/Assistant Professor, Associate Professor and Professor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) The University Grants Commission (UGC), in its 514th meeting held on 12th April, 2016 has decided that candidates who have been awarded/registered for Ph.D programme prior to July 11, 2009 shall be governed by the provisions of the then existing Ordinances/Bylaws/Regulations of the Institution awarding the degrees and they shall be exempted from the requirement of the minimum eligibility condition of National Eligibility Test (NET) /State Level Eligibility Test (SLET) /State Eligibility Test (SET) for recruitment and appointment of Assistant Professor or equivalent positions in Universities/ Colleges/Institutions subject to the fulfillment of the following conditions:

- (i) Ph.D degree of the candidate awarded in regular mode only
- (ii) Evaluation of the Ph.D. thesis by at least two external examiners
- (iii) Candidate published two research papers out of which at least one in a refereed journal from out of his/her Ph.D. work
- (iv) The candidate presented two papers in seminars/conferences from out of his/ her Ph.D. work
- (v) Open Ph.D. viva voce of the candidate had been conducted.
- (i) to (v) above are to be certified by the Vice-Chancellor/Pro-Vice-Chancellor/Dean (Academic Affairs)/ Dean (University Instructions)